

**HIGH COURT LEGAL SERVICES COMMITTEE: CUTTACK.**

No. 01

Date. 28/09/2020

**N O T I C E**

The Learned Members of the High Court Bar Association who are interested to deliver Pro bono legal aid to marginalized individuals and to strengthen the Nyaya Bandhu network are requested to submit the application in the prescribed format attached herewith on or before 17.10.2020 in the office of the High Court Legal Services Committee to be registered in the **NYAYA BANDHU PANEL**.

By Order  
Sd-  
Registrar (General)  
Orissa High Court

**F O R M A T**

**APPLICATION FORM FOR NYAYA BANDHU PANEL  
IN THE HON'BLE ORISSA HIGH COURT.**

1. Name of the counsel :
2. Address :
3. Bar Counsel Enrollment Number & Year :
4. Year of Practice Experience in the  
Hon'ble High Court :
5. High Court Bar Association Regd. No. & Date :
6. Special Reference to the type of cases  
Preferred to be entrusted with :
7. Phone Number with E-Mail I.D. :

**Signature of the Applicant**

Memo No. 322 /Date 28/09/20

Copy forwarded to the Advocate General, Odisha, Cuttack for favour of your kind information.

  
Secretary, 28.9.20  
H.C.L.S. Committee

Memo No. 323 /Date 28/09/20

Copy forwarded to the President/Secretary, Odisha High Court Bar Association for information and necessary action.

  
Secretary, 28.9.20  
H.C.L.S. Committee

Memo No. 324 /Date 28/09/20

Copy forwarded to the Central Project Coordinator, Orissa High Court may be requested to upload the said notification along with the prescribed format on the Orissa High Court Website.

  
Secretary, 28.9.20  
H.C.L.S. Committee